

MINISTRY OF PETROLEUM AND NATURAL GAS  
LOK SABHA  
UNSTARRED QUESTION No. 4361  
TO BE ANSWERED ON 7<sup>th</sup> January, 2019

Administrative Reforms in the Ministry

4361. SHRI G.M. SIDDESHWARA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has taken any new and specific policy initiatives during the last four years to achieve the overall objectives of the Ministry of Petroleum and Natural Gas (MoP&NG) and if so, the details thereof along with the details of initiatives taken and the overall impact of these initiatives; and

(b) whether the Government has introduced any major administrative reforms specifically to achieve the objectives of the MoP&NG in its functioning during the said period and if so, the details thereof along with its impact?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF PETROLEUM & NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

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**(a) & (b):** The major policy initiatives and reforms taken by the Government during the last about four years to achieve the overall objectives of the Ministry of Petroleum and Natural Gas (MoP&NG) include:

- i. Finalisation of Hydrocarbon Exploration Licensing Policy and Open Acreage Licensing Policy
- ii. Formulation of Discovered Small Field Policy

- iii. Survey of un-appraised area of sedimentary basins
- iv. Setting up of National Data Repository
- v. Policy framework for exploration and exploitation of unconventional hydrocarbon
- vi. Policy for early monetisation of coal-bed methane
- vii. Policy for enhancing and improving oil recovery methods
- viii. Reforms in gas pricing, marketing and pricing freedom
- ix. Streamlining of production contracts and fiscal incentives
- x. Developing National Gas Grid
- xi. Thrust to City Gas Distribution Network
- xii. Promotion of LNG / CNG in transportation sector
- xiii. Pradhan Mantri Ujjawala Yojana to provide PG connections
- xiv. Rationalisation of subsidy outgo excluding LPG consumers having taxable income of Rs.10 lakh and above
- xv. Subsidy delivery to LPG consumers through PAHAL
- xvi. Declaration of 8 States / UTs as kerosene free
- xvii. Direct Benefit Transfer in PDS kerosene
- xviii. Massive improvement in downstream and midstream infrastructure
- xix. Automation of retail outlets
- xx. Promotion of digital payments
- xxi. Implementation of auto fuel policy
- xxii. Daily dynamic fuel pricing to promote efficiency and transparency
- xxiii. Citizen centric initiatives to promote ease of living

- xxiv. Leapfrogging to BS VI fuel
- xxv. Fuel policy norms for Heavy Duty Vehicles
- xxvi. Setting high standards of Corporate Social Responsibility towards nation building
- xxvii. Thrust to Ethanol Blended Petrol Programme
- xxviii. Promotion of Bio-diesel programme
- xxix. Promotion of 2G ethanol through Lignocelluloses
- xxx. Setting up Hydrocarbon sector Skill council
- xxxi. Policy to provide purchase preference linked with local content
- xxxii. Engagement in hydrocarbon sector with large number of countries
- xxxiii. Expanding hydrocarbon footprints through overseas acquisitions

The above measures have significantly contributed towards energy access, energy efficiency, energy sustainability and energy security.

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